

ORAL

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD
BENCH, ALLAHABAD

(This the 22nd Day of November, 2018)

Hon'ble Mr. Justice Bharat Bhushan, Member (Judicial)

Original Application No.330/1128/2015
(U/S 19, Administrative Tribunal Act, 1985)

Kaushal Kishore Dubey aged about 54 years son of Ram Awadh Dubey
Resident of Village – Pant Nagar Basti, District Siddarth Nagar -273153.

..... **Applicant**

By Advocate: Shri Ashish Srivastava

Versus

1. Union of India through Secretary Ministry of Post, Department of Post and Telecommunication, New Delhi.
2. Post Master General, Gorakhpur.
3. Superintendent of Post offices, Basti Division Basti 270001.

..... **Respondents**

By Advocate: Shri R.K. Srivastava

ORDER

Case called out. Shri Ashish Srivastava, Advocate is present for the applicant. Shri R.K. Srivastava, Advocate is present for the respondents.

2. Counsel for the applicant has informed that this Original Application (OA) has become infructuous.
3. In view of the statement made by counsel for the applicant, the OA is dismissed as having become infructuous. No costs.

(Justice Bharat Bhushan)
Member (J)

Sushil